

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/47(KB)2021  
IA(I.B.C)/935(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS GOURI PRASAD GOENKA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance via video conference/physically**

Mr. Pratik Ghose, Adv. ] For Petitioner

Mr. Avishek Roy Chowdhury, Adv.

Ms. Kiran Sharma, Adv. ] For Personal Guarantor

Ms. Devanshi Prasad, Adv.

Mr. Arun Kumar Gupta, CA ] RP in person

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. IA(IBC)/935(KB)2024
  - a. Ld. Counsel appearing for the Personal Guarantor seeks seven days' time to file its Response to the Report of RP. Time is allowed.
  - b. Post this matter for arguments on **15.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**